PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

Sub: **HIGH COURT OF ANDHRA PRADESH – ESTABLISHMENT** – Extension of deputation period of Dr. Shaik Mohd. Fazululla, District & Sessions Judge, presently working as Registrar (Recruitment), High Court of Andhra Pradesh – **Orders – Issued.**

Read: High Court's Proceedings ROC.No.1051/2023-Estt., dated 04.11.2026.

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ORDER : ROC.No.1051/2023-26-Estt., Dated 13.11.2026

The High Court made the following order:

Dr. Shaik Mohd. Fazululla, District and Sessions Judge, who is working as Registrar (Recruitment), High Court of Andhra Pradesh, Amaravati, on deputation, and whose three (3) years period of deputation is going to complete by 14.11.2026, is extended by a period of three months with effect from 15.11.2026.

13/11

REGISTRAR GENERAL

To
Dr. Shaik Mohd. Fazululla,
Registrar (Recruitment),
High Court of Andhra Pradesh,
Amaravati.

Copy to:

1. The Principal Secretary to the Hon'ble the Chief Justice (for placing before the Hon'ble Chief Justice).
2. All the P.Ss to the Hon'ble Judges (for placing before their Lordships).
3. All the Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar (I.T.-cum-C.P.C.), High Court of Andhra Pradesh. **(with a request to direct the concerned to upload the above proceedings on the High Court's website)**
5. All the Officers of the High Court of Andhra Pradesh.